GOVERNMENT OF INDIA SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO:4927 ANSWERED ON:23.12.2014 SPELLING OF CASTES IN CERTIFICATES Singh Shri Abhishek

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether benefits of reservation is not accruing to several castes owing to difference in spelling in Hindi and English in the country;
- (b) if so, the number of such castes and the details thereof;
- (c) whether the Union Government has received any proposal from the Government of Chhattisgarh in regard to correction of spelling mistakes in the names of certain castes as well as reservation of castes;
- (d) if so, the details thereof; and
- (e) the action taken by the Government to dispose of the said proposals in a time bound manner?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI VIJAY SAMPLA)

- (a) & (b): Ministry of Social Justice and Empowerment is responsible for notifying the lists of Scheduled Castes (SCs) and Central Lists of Other Backward Classes (OBCs). Benefit of reservation in the Central Government is available to all the castes/ communities which find place in the notified lists of SCs and OBCs.
- (c): Government of Chhattisgarh has informed that they have not submitted any proposal in regard to correction of spelling mistakes in the names of SCs and OBCs.
- (d) & (e): Does not arise.